

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD

SUB: Filling up of vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year, 2023 - Notification issued for **58 vacancies - Publication of list of eligible officers** - Regarding.

- READ: 1. Order, dated 04.01.2007 in Civil Appeal No.1867/2006 and Order, dated 14.07.2009 in I.A.No.63 of 2009 of Hon'ble Supreme Court of India.
2. High Court's Notification No.143-B.Spl., dated 31.03.2023.

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ORDER ROC.NO.1020/2023-B.SPL., DATED: 08.05.2023

The High Court passed the following Order:-

The following is the list of eligible officers in the cadre of Civil Judges (Senior Division) who are now working as District and Sessions Judges under Rule 15 of Telangana State Judicial Services Rules, 2017 as well as Senior Civil Judges and who have put in not less than 5 years of qualifying service as on 31.03.2023 as per Rule 4 (2) (b) (iii) of the Telangana State Judicial Service Rules, 2017 to be considered for promotion as District Judges (Entry Level) by promotion under 65% quota for filling up of 58 vacancies, notified vide High Court's Notification 2<sup>nd</sup> read above, for the year, 2023.

1.	<b>SRI R.RAGHUNATH REDDY,</b> I Additional District and Sessions Judge -cum-Metropolitan Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at <i>Malkajgiri</i> .
2.	<b>SMT. M.SHYAM SREE,</b> I Additional District and Sessions Judge, Kothagudem, Badradri Kothagudem District.

3.	<b>SMT. D.MADHAVI KRISHNA,</b> V Additional District and Sessions Judge-cum-V Addl. Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
4.	<b>SMT. K.MARUTHI DEVI,</b> I Additional District and Sessions Judge, Bhongir, Yadadri Bhongir District.
5.	<b>SMT. P.ANNIE ROSE CHRISTIAN,</b> I Addl. District and Sessions Judge, Gadwal.
6.	<b>SMT S.SARITHA,</b> X Additional Chief Judge, City Civil Court, Hyderabad.
7.	<b>SRI S.RAVI KUMAR,</b> V Additional District and Sessions Judge, Bodhan, Nizamabad District.
8.	<b>SRI P.PRADEEP NAIK,</b> VII Addl. Judge, City Civil Court, Hyderabad
9.	<b>SMT. M.VANI,</b> Chairperson, Land Reforms Appellate Tribunal-cum-II Additional District and Sessions Judge, Karimnagar.
10.	<b>SMT K.JAYANTHI,</b> Judge, Principal Family Court-cum-Additional Chief Judge, City Civil Court, Secunderabad.
11.	<b>SRI VINOD KUMAR,</b> XXV Additional Chief Judge, City Civil Court, Hyderabad.
12.	<b>SRI D.VENKATESH,</b> II Additional District and Sessions Judge-cum- I Addl. Metropolitan Sessions Judge-cum-II Addl. Family Court, Medchal-Malkajgiri District at Medchal.
13.	<b>SMT. B.SRIDEVI,</b> Senior Civil Judge-cum-Assistant Sessions Judge, Kamareddy.
14.	<b>SMT. HARISHA,</b> IX Addl. District and Sessions Judge-cum-IX Addl. Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.
15.	<b>SRI KUMAR VIVEK,</b> Special Judge for trial of SPE & ACB Cases, Karimnagar.
16.	<b>SMT. M.PADMAJA,</b> XIV Additional Chief Judge, City Civil Court, Hyderabad.

17.	<b>SRI N.SANTHOSH KUMAR,</b> IV Additional District and Sessions Judge-cum-IV Additional Metropolitan Sessions Judge, L.B.Nagar-cum-I Additional Family Court, Ranga Reddy District at <i>L.B.Nagar</i> .
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**REGISTRAR GENERAL**  
**FAC. REGISTRAR (VIGILANCE)**